

**FORM A**  
**PUBLIC ANNOUNCEMENT**  
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India  
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)  
**FOR THE ATTENTION OF THE CREDITORS OF**  
**FINDEAL INVESTMENTS PRIVATE LIMITED**

RELEVANT PARTICULARS	
1.	Name of corporate debtor FINDEAL INVESTMENTS PRIVATE LIMITED
2.	Date of incorporation of corporate debtor 4 <sup>th</sup> December, 2025
3.	Authority under which corporate debtor is incorporated / registered RoC – Mumbai
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor U67120MH1995PTC088263
5.	Address of the registered office and principal office (if any) of corporate debtor Flat No. 1201, Bliss- B, Unicorn's Global Arena, Tivari Village, Naigaon (East), Thane, Maharashtra, India - 401208.
6.	Insolvency commencement date in respect of corporate debtor 4 <sup>th</sup> December, 2025
7.	Estimated date of closure of insolvency resolution process 2 <sup>nd</sup> June, 2026
8.	Name and registration number of the insolvency professional acting as interim resolution professional Name: Mr. Dharmendra Dhelariya Reg. No: IBBI/IPA-001/IP-P00251/2017-2018/10480
9.	Address and e-mail of the interim resolution professional, as registered with the Board Address: B-201, Ratnaakar Prestine, Nr. Avi Bungalows, Opp Star Bazar, Jodhpur ,Satellite ,Prenatirth Derasar Road ,Ahmadabad,Gujarat ,380015. Email ID: dhelariya@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional Address: B-605, Titanium Square, Thaltej Cross Road, Thaltej, Ahmedabad, Gujarat – 380054 Email ID: cirpfindeal@gmail.com
11.	Last date for submission of claims 18 <sup>th</sup> December, 2025
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional NA
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class) NA
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at: <a href="http://www.ibbi.gov.in/downloadform.htm">www.ibbi.gov.in/downloadform.htm</a> NA

Notice is hereby given that National Company Law Tribunal, Mumbai Bench, Court-6 has ordered the commencement of Corporate Insolvency Resolution Process of Findeal Investments Private Limited on 4<sup>th</sup> December, 2025.

The creditors of Findeal Investments Private Limited are hereby called upon to submit their claims with proof on or before 18<sup>th</sup> December, 2025 to the interim resolution professional at the address mentioned against entry No. 9/10.



The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No.12, shall indicate its choice of authorized representative from among the three insolvency professionals listed against entry No. 13 to act as authorized representative of the class (Not in present case) in Form CA.

**Submission of false or misleading proofs of claim shall attract penalties.**



**Dharmendra Dhelaria**  
**Interim Resolution Professional of Findeal Investments Private Limited**  
**IBBI/PA-001/IP-P00251/2017-2018/10480**  
**AFA No. AA1/10480/02/300626/108340 Valid Upto: 30<sup>th</sup> June, 2026**

**Date: 06.12.2025**

**Place: Mumbai**



SHRIRAM FINANCE LIMITED

PUBLIC NOTICE

This is to inform our customers and public at large that our Mahur - Pusad Branch located at No: 2, First Floor, Opposite to Hero Showroom, Pusad Road, Mahur, Maharashtra - 431721 will shift to First Floor, at PO Tea Point, Near Buldhana Bank, Mahur, Mahore, Nanded, Maharashtra - 431721 from 16th March, 2026.

The Customers are requested to contact the new office premises for their needs.

REGIONAL BUSINESS HEAD



SHRIRAM FINANCE LIMITED

PUBLIC NOTICE

This is to inform our customers and public at large that our Seoni Malwa Branch located at Ground Floor, House No. 5, Ward No. 15, Banbe Marg Main Road, Near Kusum College, Banapura, Seoni Malwa, Narmadapuram, Madhya Pradesh - 461223 will shift to Ground Floor No. 93-9, Ward No. 15, Mumbai Marg, Near IDFC Bank, Seoni, Malwa, Hoshangabad, Madhya Pradesh - 461223 from 18th March, 2026.

The Customers are requested to contact the new office premises for their needs.

REGIONAL BUSINESS HEAD



SHRIRAM FINANCE LIMITED

PUBLIC NOTICE

This is to inform our customers and public at large that our Bhiwani - Harayana Branch located at First Floor, Building No. S-175 G, Upper Vodafone Showroom, Meham Gate, Near HDFC Bank, Bhiwani, Haryana - 127201 will shift to Second Floor, Near Radha Swami Satsang Bhawan, Dhnod, Rohatak Road, Bhiwani, Haryana - 127021 from 19th March, 2026.

The Customers are requested to contact the new office premises for their needs.

REGIONAL BUSINESS HEAD



SHRIRAM FINANCE LIMITED

PUBLIC NOTICE

This is to inform our customers and public at large that our Banswara - Udaipur Branch located at No. 135, Gurukunj, First Floor, Mohan Colony, Banswara, Rajasthan - 327001 will shift to First Floor, N H No :113, D & D Complex, B Wing, Office No. 11, 12 & 13, Dohad Road, Banswara, Rajasthan - 327001 from 18th March, 2026.

The Customers are requested to contact the new office premises for their needs.

REGIONAL BUSINESS HEAD

LANCER CONTAINER LINES LIMITED
Regd. Office: Mayuresh Chambers Premises Co-Operative Society Limited, Unit No. H02-2, H02-3 & H02-4, Plot No.60, Sector-11 Belapur, Navi Mumbai, Maharashtra, 400614, India

CORRIGENDUM TO THE NOTICE OF 1ST EXTRAORDINARY GENERAL MEETING
Lancer Container Lines Limited ("Company") had issued the Notice dated November 21, 2025 ("EGM Notice") for convening the 1st Extraordinary General Meeting of the Company for the financial year 2025-26 ("EGM") on Saturday, December 13, 2025 at 04.00 p.m. (IST) through Video Conferencing ("VC") Other Audio-Visual Means ("OAVM"), without the physical presence of the Members at a common venue, to transact the business(es) specified in EGM Notice in compliance with the applicable provisions of the Companies Act, 2013 ("Act") and the SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015 ("Listing Regulations") read with General Circular No. 03/2025 dated September 22, 2025 read with the other Circulars issued earlier in this regard and applicable SEBI Circular read with the other Circulars issued earlier in this regard.

Subsequent to the issuance of the EGM Notice, the Company has issued Corrigendum to the EGM Notice. The Corrigendum relates to a modification in the disclosure of pre and post issue shareholding of the proposed allottees contained in the explanatory statement to Item No. 3 of the EGM Notice dated November 21, 2025, based on subsequent verification and correspondence with the Stock Exchange.

The Corrigendum has been sent by electronic mode to those shareholders to whom the EGM Notice dated November 21, 2025 was sent. This Corrigendum shall form an integral part of the EGM Notice already circulated to shareholders of Company and from the date hereof, the EGM Notice shall be read in conjunction with this Corrigendum. All other terms, conditions and disclosures of the preferential issue contained in the original EGM Notice remain unchanged.

The Corrigendum is available on the website of the Company at www.lancerline.com, website of stock exchange i.e. BSE Limited at www.bseindia.com as well as from the website of Bigshare Services Pvt. Ltd at https://vote.bigshareonline.com. We request all members to take note of and consider the Corrigendum before casting their votes on the aforesaid proposal.

Date: December 5, 2025
Place: Navi Mumbai
For Lancer Container Lines Limited
Sd/-
Jinal Thakkar
Company Secretary & Compliance Officer
ACS: 70547



SHRIRAM FINANCE LIMITED

PUBLIC NOTICE

This is to inform our customers and public at large that our Nilanga Branch located at First Floor, Shashikala Niwas, Latur - Bidar Road, Opposite Ahankari Hospital, Bhaghirathi Nagar, Taluka Nilanga, Latur, Maharashtra - 413521 will shift to First Floor, Sy.No.14, Plot No. 09, ATAC Heights, Ward No.1-3, MC No.1-3-1532 Old, 549-2 New, Nilanga, Near HDFC Bank, Latur, Bidar Road, Nilanga Latur, Maharashtra - 413521 from 17th March, 2026.

The Customers are requested to contact the new office premises for their needs.

REGIONAL BUSINESS HEAD



SHRIRAM FINANCE LIMITED

PUBLIC NOTICE

This is to inform our customers and public at large that our Raver Branch located at First Floor, C. No. 2259/B, Plot No. 08, Rambag Maidan, Infront of HDFC Bank Station Road, Raver, Jalgaon, Maharashtra - 425508 will shift to First Floor, Plot No. 18, Rambag Maidan, Station Road, Raver, Jalgaon, Maharashtra - 425508 from 18th March, 2026.

The Customers are requested to contact the new office premises for their needs.

REGIONAL BUSINESS HEAD



SHRIRAM FINANCE LIMITED

PUBLIC NOTICE

This is to inform our customers and public at large that our Sagar - Bina Branch located at No: 233, Jawahar Ward, Kundan Kunj Market, Infront of Raj Honda Showroom, Station Road, Sagar, Madhya Pradesh - 470113 will shift to Second Floor, Achwal Ward Station Road, Above Equitas Bank, Bina, Sagar, Bina, Etawa, Madhya Pradesh - 470113 from 20th March, 2026.

The Customers are requested to contact the new office premises for their needs.

REGIONAL BUSINESS HEAD



SHRIRAM FINANCE LIMITED

PUBLIC NOTICE

This is to inform our customers and public at large that our Mandasaur - II Branch located at Plot No:11, Behind Jodhpur Bekery, Main Station Road, Mandasaur, Madhya Pradesh - 458001 will shift to Second Floor, Trupati Plaza, Railway Station Road, Mandasaur, Madhya Pradesh - 458001 from 19th March, 2026.

The Customers are requested to contact the new office premises for their needs.

REGIONAL BUSINESS HEAD



SHRIRAM FINANCE LIMITED

PUBLIC NOTICE

This is to inform our customers and public at large that our Pandharkawada -Yavatmal Branch located at No: 1, Gat No: 7/1/1, Pandharkawada, Kelapur, Yavatmal, Maharashtra - 445302 will shift to Ground Floor, Dhatrak Complex, Pandharkawada, Near Bus Stop, Shop No. 1.2,3, Shastri Nagar, Kelapur, Yavatmal, Maharashtra - 445302 from 17th March, 2026.

The Customers are requested to contact the new office premises for their needs.

REGIONAL BUSINESS HEAD



SHRIRAM FINANCE LIMITED

PUBLIC NOTICE

This is to inform our customers and public at large that our Partur Branch located at First Floor, S. No. 153, Plot No. 9 and 10, H.No.4515, Balaji Nagar Near Railway Station, Watur Road, Partur Jalna, Maharashtra - 431501 will shift to First Floor, Near Government Guest House, House 2294/7, Pawar Complex, Main Road, Partur, Jalna, Maharashtra - 431501 from 18th March, 2026.

The Customers are requested to contact the new office premises for their needs.

REGIONAL BUSINESS HEAD



SHRIRAM FINANCE LIMITED

PUBLIC NOTICE

This is to inform our customers and public at large that our Chandragiri Branch located at Ground Floor, 14-85, Bazaar Street, Chandragiri, Chandragiri, Chittoor, Andhra Pradesh - 517101 will shift to First Floor, House No. 16-19, Bazar Street Oldpeta, Chandragiri, Chittoor, Andhra Pradesh - 517101 from 26th March, 2026.

The Customers are requested to contact the new office premises for their needs.

REGIONAL BUSINESS HEAD



SHRIRAM FINANCE LIMITED

PUBLIC NOTICE

This is to inform our customers and public at large that our Bemetara -Kawardha Branch located at Shop No. 6, Saluja Complex, Near Collectorate, Raipur Road, Bemetara, Kanhera, Chhattisgarh - 491335 will shift to First Floor, Ward No.- 3, Khasra No.-418/5, Above Srijan Pump, Pikari Ward, Villupuram, Durg, Bemetara, Chhattisgarh - 491335 from 18th March, 2026.

The Customers are requested to contact the new office premises for their needs.

REGIONAL BUSINESS HEAD



SHRIRAM FINANCE LIMITED

PUBLIC NOTICE

This is to inform our customers and public at large that our South Delhi - II Branch located at Second Floor, Office No. 304, A-252, Neelkanth Palace, East of Kailash, Sant Nagar, South Delhi, Delhi - 110065 will shift to Fourth Floor, Somdutt Chamber, New Delhi, Motibagh, New Delhi, Delhi - 110066 from 20th March, 2026.

The Customers are requested to contact the new office premises for their needs.

REGIONAL BUSINESS HEAD



SHRIRAM FINANCE LIMITED

PUBLIC NOTICE

This is to inform our customers and public at large that our Shujalpur Branch located at R/O Ward No. 14, MG Road, Opposite HDFC Bank, Shujalpur Mandi, Shajapur, Madhya Pradesh - 465333 will shift to Ground Floor, 247/1 Ward No. 11, Maheshpura, Akodiya Road, Mandi, Shajapur, Madhya Pradesh - 465333 from 17th March, 2026.

The Customers are requested to contact the new office premises for their needs.

REGIONAL BUSINESS HEAD



SHRIRAM FINANCE LIMITED

PUBLIC NOTICE

This is to inform our customers and public at large that our Obaidullaganj Branch located at Second Floor, Maa Sarju Complex, Ward No. 4, Plot No. 26, Tehsil -Goharganj, Raisen, Obaidullaganj, Madhya Pradesh - 464993 will shift to First Floor, GM Complex, Ward No. 05, Narmadapuram Road, Obaidullaganj, Raisen, Madhya Pradesh - 464993 from 17th March, 2026.

The Customers are requested to contact the new office premises for their needs.

REGIONAL BUSINESS HEAD



SHRIRAM FINANCE LIMITED

PUBLIC NOTICE

This is to inform our customers and public at large that our Amla Branch located at First Floor, Govind Colony, Ward No.-7, Rateda Road, Amla, Betul, Madhya Pradesh - 460551 will shift to Ground Floor, House No. 298, Shivaji Ward No. 14, Near Tandani Camp Gate, Main Road, Bodkhi, Amla Depot, Betul, Madhya Pradesh - 460553 from 16th March, 2026.

The Customers are requested to contact the new office premises for their needs.

REGIONAL BUSINESS HEAD



SHRIRAM FINANCE LIMITED

PUBLIC NOTICE

This is to inform our customers and public at large that our Meerut - I Branch located at Shri Krishna Tower, Gadh Road, Opposite Vikrant Automobiles, Meerut, Uttar Pradesh - 250001 will shift to First Floor, Amar Tower, Office 505/1, Mangal Pandey Nagar, Near Apex Tower, University Road, Meerut, Uttar Pradesh - 250004 from 17th March, 2026.

The Customers are requested to contact the new office premises for their needs.

REGIONAL BUSINESS HEAD



SHRIRAM FINANCE LIMITED

PUBLIC NOTICE

This is to inform our customers and public at large that our Ater Branch located at Ground Floor, Ward.No.06, Sadar Bazar, Near BSNL Tower, Ater, Bind, Madhya Pradesh - 477111 will shift to Second Floor, Halka No. 23, Gram Pratappura, Tehsil - Attair, Bind, Madhya Pradesh - 477111 from 16th March, 2026.

The Customers are requested to contact the new office premises for their needs.

REGIONAL BUSINESS HEAD



SHRIRAM FINANCE LIMITED

PUBLIC NOTICE

This is to inform our customers and public at large that our Tadepalligudem Branch located at Door No: 1-41-1/1, First Floor, Adabala Plaza, Opposite RTC Bus Stand, Kadakatta, Tadepalligudem, Dt West Godavari, Andhra Pradesh - 534101 will shift to Door No.9-16-9/1, First Floor, Savitripeta, Revenue Ward 6, Tadepalligudem, West Godavari, Andhra Pradesh - 534102 from 27th March, 2026.

The Customers are requested to contact the new office premises for their needs.

REGIONAL BUSINESS HEAD



SHRIRAM FINANCE LIMITED

PUBLIC NOTICE

This is to inform our customers and public at large that our Medchal - I Branch located at H No. 1-345, Market Area Medchal, Secunderabad, Medchal, Telangana - 501401 will shift to Shop No. 1,2,3,4, House No. 13-136/A/2, First Floor, Aashirwadi Complex, Raghavendra Colony, Medchal, K V Rangareddy, Telangana - 501401 from 25th March, 2026.

The Customers are requested to contact the new office premises for their needs.

REGIONAL BUSINESS HEAD



SHRIRAM FINANCE LIMITED

PUBLIC NOTICE

This is to inform our customers and public at large that our Lucknow Branch located at First Floor, Gurpreet House 21, Station Road, Lucknow, Uttar Pradesh - 226001 will shift to First Floor, House No.-569/1, Basant Tower Ward, Guru Nanak Nagar, Sneha Nagar, Singar Nagar, Metro Station, Lucknow, Uttar Pradesh - 226005 from 16th March, 2026.

The Customers are requested to contact the new office premises for their needs.

REGIONAL BUSINESS HEAD



SHRIRAM FINANCE LIMITED

PUBLIC NOTICE

This is to inform our customers and public at large that our Dindori MP Branch located at First Floor, Ward No. 2, Archna Complex, Subkhar Mall, Near Jalaram Petrol Pump, Dindori, Madhya Pradesh - 481880 will shift to First Floor, Ward No. 1, Rajul Bilaiya Nagar, Main Road, Above Bank of Maharashtra, Dindori, Dindori, Madhya Pradesh - 481880 from 17th March, 2026.

The Customers are requested to contact the new office premises for their needs.

REGIONAL BUSINESS HEAD



SHRIRAM FINANCE LIMITED

PUBLIC NOTICE

This is to inform our customers and public at large that our Medchal - I Branch located at H No. 1-345, Market Area Medchal, Secunderabad, Medchal, Telangana - 501401 will shift to Shop No. 1,2,3,4, House No. 13-136/A/2, First Floor, Aashirwadi Complex, Raghavendra Colony, Medchal, K V Rangareddy, Telangana - 501401 from 25th March, 2026.

The Customers are requested to contact the new office premises for their needs.

REGIONAL BUSINESS HEAD



SHRIRAM FINANCE LIMITED

PUBLIC NOTICE

This is to inform our customers and public at large that our Medchal - I Branch located at H No. 1-345, Market Area Medchal, Secunderabad, Medchal, Telangana - 501401 will shift to Shop No. 1,2,3,4, House No. 13-136/A/2, First Floor, Aashirwadi Complex, Raghavendra Colony, Medchal, K V Rangareddy, Telangana - 501401 from 25th March, 2026.

The Customers are requested to contact the new office premises for their needs.

REGIONAL BUSINESS HEAD



SAMMAAN CAPITAL LIMITED

(Formerly Known As Indiabulls Housing Finance Limited)

Registered Office : A- 34, 2nd and 3rd Floor, Lajpat Nagar -II New Delhi - 110024

CIN: L65922DL2005PLC136029

Email: homealoans@sammaancapital.com., Tel: 011-48147506

Fax: 011-48147501, Website: https://www.sammaancapital.com

NOTICE

For attention of the Equity shareholders of the Company

Subj.: TRANSFER OF EQUITY SHARES OF THE COMPANY TO INVESTOR EDUCATION AND PROTECTION FUND (IEPF)

This notice is given pursuant to Investor Education and Protection Fund Authority (Accounting, Audit, Transfer and Refund) Amendment Rules, 2016 ("the Rules") as amended from time to time read with the various Notifications issued by the Ministry of Corporate Affairs, Govt. of India, from time to time.

The Rules and Section 124(6) of the Companies Act, 2013 ("the Act"), contain provisions for transfer of all shares, in respect of which dividend has not been paid or claimed for seven consecutive years or more, in the name of the Investor Education and Protection Fund (IEPF) Authority. Adhering to various requirements set out in the Rules, the Company has communicated individually to the concerned shareholders whose shares are liable to be transferred to IEPF suspense account to claim their unpaid/unclaimed dividend amount(s) on or before February 20, 2026.

Year-wise details of all unpaid/unclaimed dividends and full particulars of shareholders, including their folio number or DP ID - Client ID whose shares are liable to be transferred to the IEPF have been made available on the website of the Company: https://www.sammaancapital.com

Shareholders may note that the shares held both in physical as well as in dematerialized form are liable to be transferred to the IEPF. However, such shares along with any accrued benefits on these shares, if any, can be claimed back from the IEPF following the procedure mentioned in the Rules.

Shareholders may note that following the provisions of the Rules, the Company will be issuing duplicate share certificates in lieu of the original share certificates for the purpose of transferring them to the IEPF, upon which the original share certificates will stand automatically cancelled.

In case no communication is received from the concerned shareholders whether holding shares in physical or in dematerialized form by February 20, 2026, the Company shall initiate such steps as may be necessary to transfer those shares and dividend to the IEPF following the method prescribed in the Rules.

Shareholders having query in this regard are requested to contact the Registrar and Share Transfer Agent of the Company, KFin Technologies Limited, Ms. C. Shobha Anand at Selenium Tower B, Plot No. 31-32, Gachibowli, Financial District, Narsimranga, Hyderabad-500 032. Toll Free: 1800-309-4001, e-mail: einward.ris@kfinfintech.com.

For SAMMAAN CAPITAL LIMITED (formerly known as Indiabulls Housing Finance Limited)

Sd/-

Place : New Delhi

Date : 05.12.2025

Company Secretary & Compliance Officer

E-AUCTION SALE NOTICE [Under Part A of Schedule II to Regulation 27 of Insolvency and Bankruptcy Board of India (Bankruptcy Process for Personal Guarantors to Corporate Debtors) Regulations, 2019 r/w Insolvency and Bankruptcy Code, 2016].

FOR SALE OF IMMOVABLE PROPERTIES OF MRS. USHA AGARWAL (IN BANKRUPTCY PROCESS) (Personal guarantor of Rajvir Industries Limited) It is for general notice of public and concerned that the following properties of Mrs. Usha Agarwal, personal guarantor to debt borrowed by Rajvir Industries Limited, on whom bankruptcy proceedings were initiated by Hon'ble NCLT Order dated 11.12.2024 (copy received on 16.12.2024), is being put up for auction in accordance with provisions of Insolvency and Bankruptcy Code, 2016 r/w Insolvency and Bankruptcy Board of India (Bankruptcy Process for Personal Guarantors to Corporate Debtors) Regulations:

Table with 5 columns: Lot No, Nature of Property, Location, Brief Details of property, Reserve Price(INR), EMD (INR). Contains 5 rows of property details.

Note:

- 1. Interested bidders may contact the Bankruptcy Trustee, Mr Venkata Chalam Varanasi, through e-mail at bt.rnpg@gmail.com for obtaining process document.
2. The sale shall be on "AS IS WHERE IS" and "AS IS WHAT IS BASIS" and in accordance with provisions of applicable legal framework.
3. The interested bidders are to undertake their own independent due diligence.
4. Last date for deposit of EMD is 20.12.2025. Tentative date of e-auction is 23.12.2025.
5. EMD is to be deposited to following A/c: Name of A/c: Usha Agarwal in bankruptcy process A/c Number: 7350890275 IFSC: KKBK000198 Bank: Kotak Mahindra Bank Branch: Lajpat Nagar, New Delhi Sd/.

Venkata Chalam Varanasi

Bankruptcy Trustee

IBBI/IPA-002/IP-00267/2017-18/10780

No. 12-13-205, Street No. 2, Tarnaka, Secunderabad - 500 017

Mobile: +91 88977 84174

Date: 06.12.2025

Place: Hyderabad

FORM A PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF FINDEAL INVESTMENTS PRIVATE LIMITED

RELEVANT PARTICULARS

Table with 2 columns: S.No, Particulars. Contains 14 rows of details regarding the insolvency process.

Notice is hereby given that National Company Law Tribunal, Mumbai Bench, Court-VI has ordered the commencement of Corporate Insolvency Resolution Process of Findeal Investments Private Limited on 4th December, 2025.

The creditors of Findeal Investments Private Limited are hereby called upon to submit their claims with proof on or before 18th December, 2025 to the interim resolution professional at the address mentioned against entry No. 9/10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit

